

[Translation]

Petrol Pumps

1874. SHRI NAMDEO DIWATHE :
SHRI CHURCHILL ALEMAO :

Will the PRIME MINISTER be pleased to state :

(a) the total number of petrol pumps and gas agencies operating in the Goa and Maharashtra.

(b) the number of petrol pumps and gas agencies which have been given licences under the SC/ST quota alongwith their place of operation; and

(c) whether the Government propose to grant more licences for petrol pumps and gas agencies in these States by the end of the current year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b). The number of retail outlets and LPG distributorships in operation in Maharashtra and Goa alongwith number pertaining to SC/ST is indicated below :

	Total	RO		Total	LPG	
		SC	ST		SC	ST
Maharashtra	1622	47	41	690	41	50
Goa	66	4	0	33	5	0

(c) and (d). RO dealerships and LPG distributorships included in the RO Marketing Plan 1993-96 and LPG Marketing Plan 1994-96 and draft Marketing Plans 1996-97 in respect of Maharashtra and Goa are indicated below :

	RO (Mktg. Plan)		LPG (Mktg. Plan)	
	Draft 1993-96	Draft 1996-97	Draft 1994-96	Draft 1996-97
Maharashtra	106	15	133	33
Goa	7	0	14	1

Selections for the locations included in the Marketing Plan will be made by the Competent Authority as per prescribed procedure. Oil Selection Board for Maharashtra and Goa is not in operation at the moment.

[English]

DDA Flats

1875. SHRI I.D. SWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that there are no takers for 21,535 DDA flats;

(b) if so, the facts thereof;

(c) the reaction of the Government thereto.

(d) whether the DDA floated schemes after schemes without first allotting flats to registrants of 1979 New Pattern Scheme; and

(e) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) No, Sir.

(b) and (c) Does not arise.

(d) and (e). The following three schemes have been announced by the DDA recently :

(i) Janta Housing Registration Scheme, 1996

(ii) 9th Self Financing Scheme, 1996

(iii) Expandable Housing Scheme, 1996

The Janta Housing Registration Scheme 1996 and the 9th Self Financing Scheme 1996 have been floated because there is no backlog in these two categories.

In the Expandable Housing Scheme 1996, flats having scope for further expansion are to be offered. However, these flats are not acceptable to the registrants of NPRS-1979 and AAY-1989.

Influx of Migrants

1876. SHRI PRADIP BHATTACHARYA : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "Influx of migrants causing epidemics" appearing in the "Asian Age" dated September 18, 1996;

(b) if so, the facts thereof; and

(c) the action taken/proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Land Bungling

1877. SHRI RAM SAGAR :

SHRI JANG BAHADUR SINGH PATEL :

Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned "Varanasi mein 200 crore ka bhumi ghotala" appearing in the *Dainik Jagran* dated November 14, 1996;

(b) if so, the facts thereof; and